

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION No.1542
TO BE ANSWERED ON 25.07.2017

Solar Home Lighting System

1542. SHRI BISHNU PADA RAY:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Ministry has received any representation from the people's representative of Andaman and Nicobar Islands (Letter No. 30-1/MP/ANI/LG/ 2016/106 Del-509, Dated: 23.06.2017) regarding permission for installing Solar Home Lighting System through MNRE in the homes of 8000 Forest encroachers (Post-78) who are living over 40 years in A&N Islands;
- (b) if so, the details thereof and the response of the Government in this regard;
- (c) whether the Ministry has received any proposal from the Ministry of New & Renewable Energy for NOC for installing Solar Home Lighting System through MNRE in the homes of 8000 Forest encroachers (Post-78) who are living over 40 years in A&N Islands; and
- (d) if so, the details thereof and the response of the Government in this regard?

ANSWER

MINISTER FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE
(DR. HARSH VARDHAN)

- (a) & (b) The Ministry has received a representation from Shri Bishnu Pada Ray, Hon'ble Member of Parliament (Lok Sabha), Andaman & Nicobar Islands vide letter no. 30-1/MP/ANI/LG/ 2016/106 Del-508, Dated: 23.06.2017 regarding permission for installing solar home lighting system through Ministry of New and Renewable Energy in the homes of 8000 Forest encroachers (post-78) who are living over 40 years in Andaman & Nicobar Islands. As the subject matter pertains to Andaman & Nicobar Administration, a factual report alongwith observation has been sought from the Principal Chief Conservator of Forests, Andaman & Nicobar Administration in this regard.
- (c) & (d) As per the information received from Ministry of New and Renewable Energy (MNRE), Government of India, it has not sent any proposal for NOC for installing Solar Home Lighting System through MNRE in the homes of 8000 Forest encroachers (Post-78) who are living over 40 years in Andaman & Nicobar Islands. It has cited the reason that as solar module of solar home lights will be installed on roof of house, NOC is not required as these are not ground mounted systems.
